

R.O.C.No.13/2020-Con.B2
and 48888-A/2020-B2



DISTRICT JUDGE
PROMOTION & POSTING

NOTIFICATION No. 111 / 2020

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, r/w G.O.(Ms.) No.502, Home (Courts-II) Department, dated 24.09.2019 have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act,1989 in 16 Districts, including **Vellore** :

Tmt. K.Amudha, Senior Civil Judge, formerly V Assistant Judge, City Civil Court, Chennai, now under compulsory wait, awaiting orders of posting, who has been promoted as District Judge (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the vacancies earmarked under 65% quota vide G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, is posted as Sessions Judge in the newly constituted Special Court for trial of cases under SC/ST (PoA) Act at **Vellore**.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 21.09.2020.

Sd/- C.Kumarappan
REGISTRAR GENERAL